

## DEPARTMENTAL INQUIRY/COMMITTEE

### A) INQUIRY

S.No.	File No.	Subject
1	F. No. 32(33)/ Misc./VB-HC/ DR(Admn.)/2016	Inquiry in the disciplinary proceedings against Vandana Bhandar, HC
2	F. No. 06-229/2011 CESTAT/CPIO-ND/SKV	Inquiry in the matter of missing register.
3	F.No. 34(10)/Complaint/Chd/CESTAT/Admn. 2016	Preliminary Inquiry on the complaint of Ms. Ritu Dhull, Computer Programmer against Sh. Des Raj, MTS

### B) COMMITTEE

S.No.	Committee Member	File No.	Subject
1	Smt. Archana Wadhwa, Member (Judicial)	F.No. 29(49)/Com/CESTAT AT/ Admn.-2006.	Sexual harassment of women at workplace
2	Sh. Ashok Jindal, Member(Judicial)	F. No. 01(04)/Circular/C ESTAT/ 2014	Amendment in CESTAT procedure rules
		F.No. 2/Misc/CESTAT/P rocedure Rules/2015	Committee to propose changes in Recruitment Rules
3	Sh. V. Padmanabham, Member(Judicial)	F. No. 27(28)/CESTAT/2 005-Part – II	First Appellate Authority, RTI at CESTAT, Delhi
		F. No. 5(1)/CESTAT/ Posting/Comp./20 12	Member In Charge Computer Section
		F. No. 23(18)/ Nodal Officer/ CESTAT/2012	Nodal officer project of e-publishing and e procurement of CCP Portal set up by NIC.
		F. No. 15011/05/Gen. 16-17/CESTAT/CT	Nodal Officer, GeM(Govt. eMarket Place).

